

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 14/(MAH)/2014  
CA No.

CORAM:

Present:

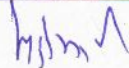


SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: M/s. Raj Infrastructural Technologies (I) Pvt. Ltd.  
V/s.  
M/s. Octage Green Power and Sugar Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and  
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mahesh Atbavale	Company secretary for Petitioner -/-	
2.	Anagha Arasingaraju		
2.	Mrs. Rashmin Khandekar a/w Ms. Arya Bile i/b Solomon & Co.	for Respondent Nos. 1 to 3 & 7 to 9	

Order

CP No. 14/237, 397-398/CLB/MB/MAH/2014

When this Bench has perused the attendance sheet file, it appears that the Respondents in this case had already filed reply to the main petition, thereafter he filed an IA u/s Section 8 of the Arbitration and Conciliation Act, 1996 stating that this Company Petition is hit by Section 8 of the above referred Act, whereas, the Petitioner side had also filed another IA for determination of the ownership of the Company.

On seeing the factual scenario of this case, for having the Respondents side already filed reply dealing with the merits of the case in the main petition even before filing section 8 application, this Bench is of the view that the issues raised in the main petition and the IA moved under section 8 could be taken up together, thereby, to expedite hearing and disposal, main CP and all the pending Applications are posted for hearing.

The parties are directed to file brief written submissions two days before hearing after exchange of pleadings between the parties.

If pleadings are not complete in CAs and main petition, the parties are directed to file replies within 15 days hereafter and rejoinders, if any, within 15 days thereafter.

List this matter for hearing on 09.11.2016.

**sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

**sd/-**

**V. NALLASENAPATHY**  
Member (Technical)